

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/1917/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Indira Barman,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the <sup>1<sup>st</sup></sup> April, 2021.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJN/2407, dtd. 30.03.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 31.03.2021 till the morning of 03.04.2021, has been granted.

Further, the Addl. District & Sessions Judge, No. 3, Nagaon, and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/1918/A, dated 1.4.2021

Copy to:-

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
Pds